

**Demand and Production of Cement  
in Seventh Plan**

6479. SHRI RAM SAMUJHAWAN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the projected demand and production of cement during the Seventh Five Year Plan period;

(b) whether Government have decided to stop issuing further licences for setting up cement factories in the country; and

(c) if so, whether the country will achieve self-sufficiency in cement during the above Plan period ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) The Working Group on Cement Industry (1985-90) has projected a demand of 49 million tonnes and a production target of 50.77 million tonnes of cement by the end of the Seventh Five Year Plan period.

(b) No, Sir.

(c) According to the Working Group on Cement Industry, the country is likely to achieve self-sufficiency by the middle of the Seventh Five Year Plan period.

**Increase in Indigenous Production of  
Life Saving Drugs**

6480. SHRIMATI PHULRENU GUHA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the steps taken by Government during the Sixth Plan period for balancing the demand and supply of essential and life saving drugs and to increase indigenous production of such drugs;

(b) the success achieved in the matter; and

(c) the extent to which production of such essential and life saving drugs has increased in the public sector drug units, private sector wholly Indian firms and units

owned by FERA companies operating in drug field ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) During the 6th plan period, following steps have been taken by the Government for balancing demand and supply of essential and life saving drugs and to increase indigenous production of such drugs :

- (i) A large number of Industrial Approvals including DGTD Registration have been granted.
- (ii) Expansion in the capacity of bulk drugs and formulations in the Public Sector has been taken up.
- (iii) Assistance is given for removing bottlenecks in production by the introduction of improved technology, in the procurement of raw materials and supply of utilities in respect of existing drug units.
- (iv) Implementation of Industrial Licences and Letters of Intent is monitored and the difficulties in implementation, if any, in respect of such units is gone into.
- (v) The Scheme for automatic growth has been extended to the drug industry.
- (vi) The Schemes for recognition of installed capacities and the Scheme for re-endorsement of higher capacity have been extended to the drug industry subject to certain conditions.
- (vii) For fuller utilisation of capacities (a) loopholes in the import policy were plugged; (b) to the extent possible action to streamline the pricing system of bulk drugs and formulations have been taken; (c) approvals for introduction of improved technology have been granted; and (d) changes in custom duties on intermediates in selected cases have been carried out.

(b) and (c). The production of bulk drug have increased from Rs. 226 crores in